

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

34. IA-1143/2021
IN
CP(IB)-3918(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.07.2021**

Name of the Parties: Pooransingh Vijyasingh Rathod
Vs.
JK coil Coatings Pvt. Ltd.

SECTION 60 (5), 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Deep Morabia, Ld. Counsel appearing for the Resolution Professional present.
2. Ld. Counsel for the Resolution Professional submits that he has filed an application having I.A. No. 1165 of 2021 seeking exclusion of time from the CIRP period.
3. List this matter along with I.A. 1165 of 2021 on **08.07.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)
/skd/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)